

1. **QUESTIONS**

(a) **STARRED QUESTIONS**

Questions in Starred list (Corrected) to be orally answered.

(b) **UNSTARRED QUESTIONS**

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. **OBITUARY REFERENCES**

SPEAKER to make obituary references to the followings:

1. **Late Shri Prakash Phadte**, former Education Minister and former legislator from Mayem Constituency of the Third Legislative Assembly of the State of Goa, passed away on the 23rd December, 2017.

2. **Late Fr. Nascimento Mascarenhas**, a renowned historian and a prolific writer, passed away on the 7th January, 2018.

3. **Late Shri Shridhar Kamat**, noted Konkani lyricist, writer, musician and a social activist, passed away on the 7th February, 2018.

4. **Late Smt. Sudha Karmarkar**, well known Marathi actress, producer, director of various Marathi dramas and supporting pillar of Balrangabhumi passed away on 5th February, 2018.

5. **Late Shri Antonio Fernandes** alias Tony Shax, a noted Tiatrist and well known tiatrist writer of Konkani Tiatra stage passed away on 6th February, 2018.

6. **Late Shri Tukaram Mandrekar**, senior most freedom fighter who passed away on 31st December, 2017

7. **Late Shri Baburao Hirojirao Dessai**, prominent agriculturist and social worker from Sattari taluka passed away on 2nd January, 2018.

3. **PAPERS TO BE LAID**

1. **Shri Manohar Parrikar**, Chief Minister to lay the following:-

a. Audited Annual Accounts of Goa University for the year 2015-2016.

b.Submission of Statement of Assets & Liabilities by Public Functionaries.

c.The Annual Accounts of the Goa Forest Development Corporation Ltd for the year 2013 - 2014.

d. **Notifications:**

1.Notification No. DPSE/III/MOSPI-SDG/112/2017/1922 dated 23/11/2017 published in the Official Gazette Series-II No. 34 dated 23/11/2017.

2.Notification No. DPSE/III/MOSPI-SDG/112/2017/1923 dated 23/11/2017 published in the Official Gazette Series-II No. 34 dated 23/11/2017.

3. Notification No. DPSE/III/MVDA/2014/2412 dated 11/01/2018 published in the Official Gazette Series-II No. 34 dated 11/01/2018.

2. Shri Ramkrishna Dhavalikar, Minister for Transport to lay the Annual Report of Konkan Railway Corporation Ltd. for the year 2015 - 16 and 2016 -17.

3. Shri Manohar Azgaonkar, Minister for Tourism & Sports to lay the 35th Annual Report of Goa Tourism Development Corporation Limited for the year 2016 -17.

4. Shri Vijai Sardesai, Minister for Town & Country Planning and Agriculture to lay the Rules/Notification/By Laws/Order(the Goa factories 14th (Amendment) Rules, 2017 Published in the Official Gazette Series-I No. 40 dated 04/01/2018.

4. ASSENT TO BILLS

SECRETARY to report assent of the Governor to the following Bills.

1. The Goa Appropriation (No.4) Bill, 2017.
2. The Goa Agricultural Produce Marketing (Development and Regulation)(Amendment)Bill,2017.
3. The Goa Land Revenue Code (Amendment) Bill, 2017.
4. The Goa Town and Country Planning (Amendment) Bill, 2017.
5. The Goa Tax on Infrastructure (Amendment) Bill, 2017.

5. BUSINESS ADVISORY COMMITTEE REPORT

Shri Manohar Parrikar, Chief Minister to present the First Report (2018) of the Business Advisory Committee; and

ALSO to move the following.

“This House do agree with the First Report (2018) of the Business Advisory Committee”.

6. MOTION OF THANKS TO GOVERNOR'S ADDRESS

Shri Pravin Zantye, MLA to propose to move the following motion:

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Fifth Session are deeply grateful to the Governor for the Address which she has been pleased to delivered to the House on the 19th February, 2018.”

S/Shri Rajesh Patnekar and Nilesh Cabral, MLA's to Second the motion

(Amendments to the motion printed on separate list to be moved)

**ASSEMBLY HALL
PORVORIM-GOA
19th FEBRUARY, 2018**

**N. B. SUBHEDAR
SECRETARY**